

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 23rd January 2024 at 04.45 p.m. :**

I

The **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** will take up the **Miscellaneous Civil Application No. 620 of 2023 In Writ Petition No.678 of 2023 With Writ Petition No. 579 of 2023** , through **Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 19.01.2024

By Order,

Sd /-
(Ram S. Prabhu Dessai)
Registrar (Judicial)